

Foreign Collaboration

3564. SHRI SOUMYA RANJAN :
SHRI PRABHU DAYAL KATHERIA :
SHRI GIRDHARI YADAV :

Will the Minister of INDUSTRY be pleased to state :

(a) the total number of foreign collaboration approved during 1995-96, State-wise, in industrial sector, industry-wise and details thereof in monetary terms; country-wise; and

(b) the number of cases of foreign collaboration pending for approval as on June 30, 1996?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) A total of 1477 foreign investment proposals envisaging foreign direct investment of Rs. 38072.70 crores were cleared by the Government during 1995-96. Details of state-wise, industry-wise and country-wise approved cases alongwith amount has been attached as statement I, II and III respectively.

(b) As on 30th June, 1996, 424 numbers of proposals for approval of foreign investment were pending for approval with the Union Government.

STATEMENT-I

Statewise Report for Foreign Direct Investment Cases Approved by All Sections for the period April, 1995 to March, 1996

State	April 1995 — No.	March 1996 Investment (Rs. in Crore)
Delhi	136	13344.37
Others	434	13094.83
Maharashtra	197	3172.93
Karnataka	133	2138.68
Orissa	13	1368.85
Tamil Nadu	161	1243.43
Uttar Pradesh	48	1194.30
West Bengal	43	702.10
Andhra Pradesh	83	504.01
Gujarat	53	447.18
Haryana	76	253.60
Punjab	14	242.81
Rajasthan	31	113.66
Pondicherry	7	86.34
Madhya Pradesh	18	81.99
Himachal Pradesh	6	36.50
Dadra & Nagar Heveli	3	16.87
Kerala	10	16.61
Goa	3	6.82
Bihar	6	6.02
Assam	1	0.57
Daman & Diu	1	0.24
	1477	38072.70

STATEMENT-II

List of Industry-wise break-up of Foreign Collaboration Cases approved by the Government from 1.4.95 to 31.3.96

(Rs. in Crores)

Sl.No.	Name of Industry	Total				
		Total	Tech	Fin	Amount	
1.	METALLURGICAL INDUSTRIES					
	Ferrous	67	36	31	1945.24	5.11
	Non-Ferrous	1	0	1	6.00	0.02
	Special Alloys	1	1	0	0.00	0.00
	Misc. (other items)—Metallurgy	2	1	1	3.15	0.01
	Total	71	38	33	1954.39	5.13
2.	FUELS					
	Power	11	1	10	1769.12	4.65
	Oil Refinery	29	18	11	2676.07	7.03
	Others (Fuels)	22	8	14	179.38	0.47
	Total	62	27	35	4624.56	12.15

Sl.No.	Name of Industry	Total			Amount	
		Total	Tech	Fin		
3.	BOILERS AND STEAM GENERATING PLANTS	11	7	4	4.39	0.01
4.	PRIME MOVERS OTHER THAN ELECTRICAL	17	8	9	15.18	0.04
5.	ELECTRICALS EQUIPMENT					
	Electrical Equipment	252	142	110	296.50	0.78
	Computer Software Industry	84	2	82	406.91	1.07
	Electronics	63	14	49	924.18	2.43
	Total	399	158	241	1627.59	4.27
6.	TELECOMMUNICATIONS					
	Telecommunications	58	18	40	1021.79	2.68
	Radio Paging	19	1	18	168.55	0.44
	Cellular Mobile Telephone Service	76	0	76	17169.60	45.10
	Total	153	19	134	18359.94	48.22
7.	TRANSPORTATION INDUSTRY					
	Automobile Industry	107	66	41	1438.81	3.78
	Air/Sea Transport	15	0	15	190.54	0.50
	Passenger Cars	5	0	5	1316.27	3.46
	Others (Transport)	5	0	5	76.73	0.20
	Total	132	66	66	3022.34	7.94
8.	INDUSTRIAL MACHINERY	188	116	72	621.85	1.03
9.	MACHINE TOOLS	19	6	13	76.99	0.20
10.	AGRICULTURAL MACHINERY	4	2	2	50.18	0.13
11.	MISCELLANEOUS MECHANICAL & ENGINEERING	67	25	42	159.92	0.42
12.	COMMERCIAL, OFFICE & HOUSEHOLD EQUIPMENT	12	2	10	365.67	0.96
13.	MEDICAL AND SURGICAL APPLIANCES	12	4	8	152.41	0.40
14.	INDUSTRIAL INSTRUMENTS	24	10	14	43.17	0.11
15.	SCIENTIFIC INSTRUMENTS	9	4	5	10.79	0.03
16.	MATHEMATICAL, SURVEYING AND DRAWING	1	0	1	0.12	0.00
17.	FERTILIZERS	15	14	1	5.53	0.01
18.	CHEMICALS (OTHER THAN FERTILIZERS)	201	100	101	1739.53	4.57
19.	PHOTOGRAPHIC RAW FILM AND PAPER	1	0	1	4.25	0.01
20.	DYE-STUFFS	4	0	4	24.28	0.06
21.	DRUGS AND PHARMACEUTICALS	47	28	19	158.74	0.42
22.	TEXTILES (INCLUD. DYED, PRINTED)	93	15	78	290.90	0.76
23.	PAPER AND PULP INCLUDING PAPER PRODUCT	25	11	14	242.09	0.64
24.	FERMENTATION INDUSTRIES	10	3	7	567.22	1.49
25.	FOOD PROCESSING INDUSTRIES					
	Food Products	127	24	103	462.60	1.22
	Marine Products	3	2	1	0.61	0.00
	Total	130	26	104	463.21	1.22
26.	VEGETABLE OILS VANASPATI	6	1	5	14.91	0.04
27.	SOAPS, COSMETICS AND TOILET PREPARATIONS	5	1	4	59.72	0.16
28.	RUBBER GOODS	30	15	15	46.00	0.12
29.	LEATHER, LEATHER GOODS AND PICKERS	24	6	18	41.14	0.11

Sl.No.	Name of Industry	Total			Amount	
		Total	Tech	Fin		
30.	GLASS	10	5	5	194.63	0.51
31.	CERAMICS	29	7	22	90.54	0.24
32.	CEMENT AND GYPSUM PRODUCTS	7	4	3	8.45	0.02
33.	TIMBER PRODUCTS	3	0	3	6.26	0.00
34.	DEFENCE INDUSTRIES	1	1	0	0.00	0.00
35.	CONSULTANCY SERVICES					
	Design & Engg. Services	42	7	35	114.24	0.30
	Management Services	21	0	21	29.65	0.08
	Marketing	12	4	8	18.07	0.05
	Construction	1	1	0	0.00	0.00
	Others (CONSULTANCY SERVICE)	7	0	7	4.57	0.01
	Total	83	12	71	166.52	0.44
36.	SERVICE SECTOR					
	Financial	54	1	53	819.41	2.15
	Non-Financial Services	50	3	47	511.09	1.34
	Banking Services	3	0	3	31.76	0.08
	Total	107	4	103	1362.25	3.58*
37.	HOTEL & TOURISM					
	Hotel & Restaurants	46	18	28	824.82	2.17
	Tourism	4	2	2	1.62	0.00
	Total	50	20	30	826.44	2.17
38.	TRADING CO.	48	0	48	47.67	0.13
39.	MISCELLANEOUS INDUSTRIES					
	Horticulture	27	13	14	18.08	0.05
	Agriculture	17	9	8	39.78	0.10
	Floriculture	91	34	57	74.43	0.20
	Others (Misc. Industries)	153	100	53	490.65	1.29
	Total	288	156	132	622.94	1.64
	Grand Total	2398	921	1477	38072.70	

STATEMENT-III

Country-wise approvals for Foreign Direct Investment and Foreign Technology Agreement given by all sections from April 1995 to March 1996

(Rs. in Crore)

S.No.	Name of Country	Total Approvals			Amount of Foreign Investment
		Total	Tech.	Fin.	
1.	Australia	36	11	25	1467.35
2.	Austria	29	17	12	36.53
3.	Bahrain	1	0	1	1.87

S.No.	Name of Country	Total Approvals			Amount of Foreign Investment
		Total	Tech.	Fin.	
4.	Argentina	1	0	1	18.38
5.	Belgium	20	7	13	193.61
6.	Bermuda	4	0	4	20.72
7.	British Virginia	4	3	1	0.57
8.	Bulgaria	2	1	1	1.91
9.	Canada	33	11	22	1371.10
10.	Channel Island	2	1	1	2.00
11.	China	11	7	4	581.06
12.	Czech Republic	7	4	3	2.07
13.	Cyprus	3	1	2	0.45
14.	Denmark	31	10	21	130.70
15.	Estonia	1	0	1	0.31
16.	Finland	16	7	9	55.46
17.	France	81	38	43	1009.87
18.	Greece	1	0	1	0.10
19.	Germany	261	119	142	1327.89
20.	Hongkong	30	5	25	467.76
21.	Indonesia	1	0	1	193.30
22.	Ireland	19	5	14	34.83
23.	Isle of Man	1	0	1	0.73
24.	Israel	59	27	32	4144.29
25.	Italy	125	73	52	478.31
26.	Japan	151	100	51	1631.27
27.	Korea (South)	65	18	47	2359.60
28.	Kuwait	2	0	2	410.00
29.	Luxembourg	7	0	7	54.61
30.	Malaysia	17	2	15	1249.49
31.	Mauritius	79	5	74	2442.13
32.	Mexico	1	0	1	8.16
33.	NRI	150	1	149	1600.48
34.	Nepal	1	0	1	3.00
35.	Netherlands	166	66	100	1203.64
36.	New Zealand	6	3	3	34.65
37.	Norway	8	3	5	4.71
38.	Oman	3	0	3	5.87
39.	Phillipines	10	5	5	297.63
40.	Poland	3	1	2	4.80
41.	Portugal	2	0	2	173.56
42.	Romania	1	1	0	0.00
43.	Russia	16	7	9	16.12
44.	Saudi Arabia	2	1	1	0.12
45.	Singapore	61	7	54	987.43
46.	South Africa	3	3	0	0.00
47.	Slovakia	2	2	0	0.00
48.	Spain	10	4	6	22.70
49.	Sri Lanka	7	0	7	3.78
50.	Sweden	24	12	12	914.66
51.	Slovenia	1	1	0	0.00
52.	Switzerland	84	36	48	217.89
53.	Taiwan	16	10	6	7.06
54.	Tatarstan	1	0	1	0.05
55.	Thailand	21	3	18	1984.64

S.No.	Name of Country	Total Approvals			Amount of Foreign Investment
		Total	Tech.	Fin.	
56.	U.A.E.	7	1	6	14.36
57.	U.K.	195	84	111	2319.43
58.	U.S.A.	472	190	282	6984.62
59.	Ukraine	3	2	1	0.02
60.	EURO Issues	5	0	5	1464.38
61.	Unindicated Country	10	3	7	11.88
62.	Malta	1	1	0	0.00
63.	Gibraltar	1	0	1	98.21
64.	Maldova	1	1	0	0.00
65.	Sudan	1	0	1	0.03
66.	Jordon	1	0	1	0.01
67.	Vietnam	1	0	1	0.03
68.	San Salvador	1	1	0	0.00
Total		2398	921	1477	38072.70

Russian Debt Repayment Agreement

3565. SHRI PINAKI MISRA : Will the Minister of FINANCE be pleased to state :

(a) whether the exchange rate of Rs. 31.5 rupees per rouble fixed in 1992 under the Russian Debt Repayment Agreement, has created a flawed trade and foreign exchange regime;

(b) if so, the likely impact of it on Indian economy, indicating the quantum of Indian currency which has found its way into Russia and repatriated into India through legal and illegal transactions; and

(c) the remedial steps taken in this regard?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM) : (a) No, Sir. The prevailing Rupee-Rouble exchange rate as on 1.4.92 of Rouble 1 = Rs. 31.7514 was used along with the exchange rate of Rouble 1 = Rs. 19.9169 as on 1.1.90, for computing the rupee debt owed by India to Russia under the State Credits extended by the former Soviet Union. The amount of Rupee debt and repayment modalities were finalised under the Inter-Governmental Agreements concluded with Russia in January, 1993. There is no official Rupee-Rouble parity in operation any longer, and the earlier rupees have no significance for current trade flows between the two countries.

(b) and (c) Government are aware of some irregularities such as, fake exports, over invoicing/under invoicing, switch trade, etc. in the exports to Russia under the rupee debt repayment route. Government agencies are vigilant and appropriate action is taken when specific violations come to light.

Trade and Investment with CIS Countries

3566. SHRI L. RAMANA : Will the Minister of COMMERCE be pleased to state :

(a) whether country's trade and investment with CIS countries have increased;

(b) if so, the details thereof; and

(c) the steps taken to boost export in the markets of erstwhile Soviet Union?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) and (b) India's total trade turnover with CIS countries has increased from Rs. 5092.77 crores during 1994-95 to Rs. 7752.48 crores during 1995-96 registering a significant growth of 52.2%.

As regards investment, the Government of India has extended credit lines of US \$ 65 million to the Central Asian region of CIS projects and consultancy from India.

(c) The Government has taken various initiatives to boost exports to the countries which earlier comprised the Soviet Union. High level visits have been exchanged to establish and further strengthen trade and economic relations. The Joint Commission process has been energised with detailed discussions being held on bilateral trade matters. Direct business contacts are being promoted through visits of business delegations, buyer-seller meets, trade fairs etc. Steps are also being taken to strengthen banking and other infrastructural links to facilitate trade with these countries.